

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 689 OF 2016 IN
REVIEW PETITION NO. 22 OF 2016**

**IN
APPEAL NO. 34 OF 2016 AND IA NOS. 689 AND 630 OF 2016**

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh
Ms. N. Bhattacharya

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal for R.1
Mr. Manoj Dubey for R.2 & 4

Mr. Purushaindra Kaurav
Mr. Nitin Garg a/w
Mr. K. K. Agarwal (Rep.) for R.3
Mr. Shubham Arya

ORDER

**IA NO. 689 OF 2016
(Appl. for directions)**

List the application for further hearing on **08.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh